

[Shri K. C. Pant]
out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69.

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69."

The motion was adopted.

SHRI K. C. PANT : I introduce † the Bill.

18.36½ hrs.

HARYANA APPROPRIATION BILL, 1968*

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, I beg to move for leave to introduce a Bill to authorise payment and appropriation on certain further sums from and out of the Consolidated Fund of the State of Haryana for the services of the financial year 1967-68."

MR. DEPUTY-SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation on certain further sums from and out of the Consolidated Fund of the State of Haryana for the service of the financial year 1967-68."

The motion was adopted.

SHRI K. C. PANT : I introduce† the Bill.

18.37 hrs.

HARYANA APPROPRIATION (VOTE ON ACCOUNT) BILL 1968— contd.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, I beg to move** :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69, be taken into consideration."

MR. DEPUTY-SPEAKER : The question is :

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Haryana for the services of a part of the financial year 1968-69, be taken into consideration."

The motion was adopted.

MR. DEPUTY-SPEAKER : The question is :

"That clauses 1, 2, 3, the Schedule, the 'Enacting Formula and the Title stand part of the Bill."

The motion was adopted.

Clauses 1, 2, 3, the Schedule, the Enacting Formula and the Title were added to the Bill.

SHRI K. C. PANT : I beg to move :

"That the Bill be passed".

MR. DEPUTY-SPEAKER : The question is :

"That the Bill be passed".

The motion was adopted.

18.38 hrs.

HARYANA APPROPRIATION BILL, 1968—contd.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : On behalf of Shri Morarji Desai, beg to move** :

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† Introduced with the recommendation of the President.

** Moved with the recommendation of the President.